

investigative assistance in administering control over the movement of Narcotics Drugs and Psychotropic Substances and Precursor Chemicals.

- (xviii) India has signed MoUs on drug related matters with Pakistan and DG level talks between India and Pakistan are held.
- (xix) Training programmes are being conducted for law enforcement officials for upgrading their skills to combat drug menace.
- (xx) Financial assistance is being provided to eligible States for strengthening their narcotic units.
- (xxi) Monetary rewards for information leading to seizures of Narcotic drugs to informers and officers are being provided.

Financial assistance to Rajasthan for prison reforms

†1506. SHRI ASHK ALI TAK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of amount of financial assistance provided by Central Government to Government of Rajasthan during the last financial year to improve the condition of prisons; and

(b) whether any special assistance has been provided for education etc. of the wards of female prisoners and if so, the amount thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) No funds have been granted to the States/UTs under Scheme of Modernisation of Prisons after expiry of scheme on 31.03.2009.

(b) No, Sir.

Dual citizenship in India

1507.SHRI SHANTARAM NAIK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government proposes to confer dual citizenship in India;

† Original notice of the question was received in Hindi.